

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 112
(IB)-142/ND/2021

IN THE MATTER OF:

Intec Capital Ltd.	...	Applicant
Vs.		
Excel Computerised Embroidery Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 20.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Sagar Bansal, Mr. Aabhas Singh, Mr. Dhruv Parwal, Advs.
For the Respondent	:	

ORDER

Order reserved.

Learned Counsel for the Applicant seeks and is granted liberty to file written submission not more than 3 to 5 pages along with the latest updated certificate as reflected on NeSL.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA